

by the Planning Commission for various cottage and small-scale industries:—

S. Industry No.	(Rs. in lakhs)		
	Central Assistance		
	Loans	Grants	Total
1. Handlooms .	20.00	72.00	92.00
2. Small Scale Industries .	40.00	7.00	47.00
3. Industrial Estates .	15.00	..	15.00
4. Handicrafts .	2.50	4.00	6.50
5. Sericulture .	1.00	1.50	2.50
6. Coir .	0.44	0.62	1.06
<b>TOTAL</b>	<b>78.94</b>	<b>85.12</b>	<b>164.06</b>

In respect of Khadi and Village Industries, the allocation is made directly by the Khadi and Village Industries Commission from out of the total funds placed at its disposal by the Central Government in any year. The Khadi & Village Industries Commission has provisionally allotted Rs. 102.67 lakhs as loans and Rs. 57.68 lakhs as grants to the State of Madras for these industries during 1959-60.

(c) Schemes proposed to be included in the State Development Plan 1959-60, for which Central Assistance has been asked for are given in the statement laid on the Table. [See Appendix V, annexure No. 39].

#### Production of Khadi in Madras State

2373. Shri Elayaperumal: Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of Khadi produced in Madras State in 1957 and 1958; and

(b) what steps have been taken or are proposed to be taken to increase the production?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement containing

the required information is laid on the Table.

#### STATEMENT

(a) The total production of Khadi including Ambar Khadi during 1957-58 and 1958-59 (upto the end of January 1959) was 74.04 lakh sq. yards and 51.15 lakh sq. yards, respectively. The latter figure is based on incomplete reports received from the various institutions, etc. upto 31-1-1959.

(b) The Khadi and Village Industries Commission is giving financial assistance for the development of Khadi industry. The Commission has also arranged to extend technical and organisational assistance through weaving guides, supervisors and other technical personnel.

#### Tenements for Displaced Persons in Delhi

2374. { Shri S. M. Banerjee:  
Shri Warier:  
Shri Tangamani:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether new tenements are being constructed for displaced persons who are living in camps in Delhi; and

(b) if so, the number of such tenements?

The Deputy Minister of Rehabilitation (Shri P. S. Naskar): (a) There are no camps for displaced persons in Delhi.

(b) Does not arise.

#### Industries in Assam

2375. Shri Hem Barua: Will the Minister of Commerce and Industry be pleased to state:

(a) what are the industries on small-scale and large-scale basis that the Union Government have directly set up or helped the State Government to set up in Assam during 1955-56, 1956-57, 1957-58 and 1958-59; so far;